Annexure-1

Name of the corporate debtor: CLS ENTERPRISES PRIVATE LIMITED; Date of commencement of liquidation: 29-09-2020; List of stakeholders as on: 12-03-2021

List of secured financial creditors

(Amount in

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					